

National Company Law Tribunal

Allahabad Bench

CP NO. 192/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.12.2017

NAME OF THE COMPANY: Casion Health Care (India) Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 252 of the Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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1.

2.

CP No.192/ALD/2017

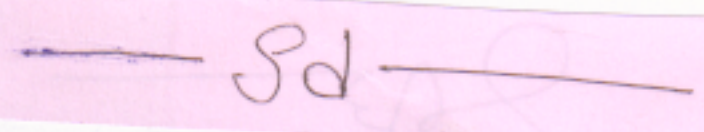
The present case is filed as a fresh case under Section 252 of the Companies Act of 2013. The Registry makes its report that filing of the present petition is found to be in order.

In view of this, the petitioner is directed to issue a fresh notice to the respondent Registrar of Companies U.P. alongwith a copy of this petition. The case is fixed for the appearance of petitioner as well as reply/comments of the ROC, Kanpur.

The matter to be listed on 6th February, 2018.

Dated: 29.12.2017

Typed by:
Md. Zaid
(Stenographer)


H.P. Chaturvedi,
Member (Judicial)